

19/20

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/8/2016
NAME OF THE PETITIONER(S)	:	Eshaque & 3 Ors
NAME OF THE RESPONDENT(S)	:	M/s. Biomass Briquetting Fuel Technologies Pvt Ltd
UNDER SECTION	:	241(1), 242(4), 213, 447, 448, 444

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1. ATHUL - K - P

PETITIONER



ORDER

Counsel for petitioner present and submitted his arguments. From the perusal of the petition, it appears that there are allegations of oppressions and mismanagement. The matter complained of requires thorough investigation. Therefore, we admit the petition for hearing. Registry is directed to **issue notice to the respondents**. Put up on 09.12.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)